

NOTICE

IT IS HEREBY NOTIFIED for the information of the advocates, litigants and parties appearing in person that on **Friday, 24th January, 2025 at 10.30 a.m. ;**

I

Soon after the Special Division Bench comprising of **Hon'ble Shri Justice M. S. Karnik** and the **Hon'ble Shri Justice Valmiki Menezes** is over, The Regular Division Bench comprising of the **Hon'ble Shri Justice M. S. Karnik** and the **Hon'ble Ms. Justice Nivedita P. Mehta** will take up the matters as per the board notified separately.

II

No sooner the Regular Division Bench work is over the **Hon'ble Shri Justice M. S. Karnik** and the **Hon'ble Ms. Justice Nivedita P. Mehta** will take up the extant judicial assignment pertaining to Single Bench.

High Court of Bombay at Goa,
Porvorim, Goa.

Date : 23.01.2025

Sd/-
(D. P. Satawalekar)
I/c Registrar (Judicial)